Declaration of Assets and Liabilities

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		Year2023	
1040 (MI	1,DHEERAJ KUMAR II, son/daughter/wife	of Bras Bihari	orrasad.
1		Lithan Sanna 1/a	7(1)4
1 1-0	service and presently working as Office aftern	dart	
राभव रमन	give herein below the details of the assets (immovable, mova	able, bank balance, etc.) of	
Hamme 2	give herein below the details of the assets (immovable, mova-		
13.02	A Details of movable assets		

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be Private 1 ShiKsh9/Bras Binari/Ram bhg

given)

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			Privank	Dependan	Pependant-	Dependan
Sr. No.	Description	Self	Spouse Name(S)	t-1 Name	2 Name	t-3 Etc. Name
(i)	Cash		20,0001-		20,000	710,000 A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3Bj-20,0001- VCO - 100 1- Pastoffice 2.00 1-		-		
(iii)	Bonds, Debentures and Shares in companies		_+	-	_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					~
(v)	Motor Vehicles (details of make, etc.)	Hondy SP125 Bikel-1 PC	_		_	-
(vi)	Jewellery (give details of weight and value)		31/2 gm		-	gald-sog Silver 150 gm
(vii)	Other assets, such as values of claims / interests	-	_	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

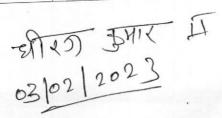
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	o.s	-		5.1 acone	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		,		_	
(iv)		01 Decimal			pesion	
(v)	Others (such as interest in property)	_	-	-	_	

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SDI, ving r vidna son	1,00,000
(4)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		



	L - t- onto		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EWOPK280SR	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

(iv) Property	у Тах	
C. Personal De	etail	
GPF/CPF/PRAN No.	:-	110195365433
Gender	:-	[7] LM/F)
Date of Birth	:=	12041996 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C
Cadre	:-	Office affendant, Bingryidhan Shabha (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	East champaran to the best of my
I hereby d knowledge and b	eclare elief.	that the above details are true to the best of my

Signature Phusiai Kimas

Name of Employee: DHEERAL Kum AR II

Designation: Office attendent

Designation: Bihar Vidhan Sabha

Department: Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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